

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

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No.LR(B) 47/2017/13,

Dated Shillong, the 3<sup>rd</sup> September, 2024.

**OFFICE ORDER**

In partial modification to Office Order No.LR (B) 47/2017/12 Dt 12<sup>th</sup> August,2024, Secretary (MMS) and Deputy Secretary (SKS) are relieved of all works of Public Works Department (PWD) . In addition to works already allocated to him, Joint Secretary (DL) will also look after all works related to Public Works Department (PWD) with immediate effect.

  
Secretary to the Govt. of Meghalaya,  
Law Department.

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**Memo. No.LR(B) 47/2017/13-A,**

**Dated Shillong, the 3<sup>rd</sup> September, 2024**

**Copy to:**

1. P.S to the Secretary to the Government of Meghalaya, Law Department.
2. All Officers of Law Department
3. Law (B) Department.
4. DEO, Law (A) Department to upload the above Order on the website of Law Department

*By order etc...,*

  
Secretary to the Govt. of Meghalaya,  
Law Department.

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